

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-108
Appeal 594/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, ward 16(2) ND.

....Applicant

Vs.

M/s ROC (M/s Magic Infrabuilders pvt. Ltd.)

....Respondent

SECTION

Under Section 252

Order delivered on 21.08.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Puneet Rai for Income Tax

For the Respondent :

ORDER

Notice to the respondents by all modes including publication, returnable on 07.10.2019. Affidavit of service be filed.

(SUMITA

Sd-
PURKAYASTHA)
MEMBER (T)

Sd-
(INA MALHOTRA)
MEMBER (J)

SLM